

**Wide Economic Disparity Root Cause  
of Tension and Disturbances**

7615. SHRI MUHAMMAD SHE-  
RIF : Will the Minister of FINANCE be  
pleased to state :

(a) whether Government are aware that  
the wide economic disparity is the root  
cause of tensions and disturbances in the  
country; and

(b) if so, the steps taken by Govern-  
ment to remove the disparity ?

THE MINISTER OF STATE IN THE  
MINISTRY OF FINANCE, (SHRI P. C.  
SETHI) : (a) While the Government do  
not accept the view that economic dispari-  
ties alone are the cause of tensions and  
disturbances in the country, it is possible  
that, they partially contribute to such ten-  
sions and disturbances.

(b) All our plans and policies have  
been oriented towards reducing existing eco-  
nomic disparities in the country so that all  
get equal opportunities to benefit from the  
fruits of development. In pursuance of this  
policy, the public sector has been continuo-  
usly expanded so that further concentration  
of economic power in the hands of the few  
would be prevented. Besides, legislative  
power under the Monopolies and Restrictive  
Practices Act has also been taken to  
deal with such cases where monopoly  
power is used to the detriment of the  
community.

As regards narrowing down of existing  
economic disparities the Government have  
deployed various measures, both fiscal and  
non-fiscal. A highly progressive rate of  
personal taxation, tax on wealth including  
agricultural wealth, additional wealth tax  
on urban lands and buildings, taxes on gifts  
and estates, and high commodity taxation  
of articles of consumption by affluent sec-  
tions of the community to curb conspicuous  
consumption are some of the fiscal measures  
deployed to reduce income and wealth dis-  
parities.

Simultaneously, certain measures to pro-  
tect and promote the interests of the weaker  
sections of the population such as increased  
expenditure on social services such as edu-

cation, health, drinking water etc. Increasing  
employment opportunities, stabilising prices  
of essential commodities of mass consump-  
tion by a system of selective price control  
and public distribution system, speedy im-  
plementation of land reforms to help the  
small farmers and landless agricultural  
labourers, progressive labour legislation  
and the directive to the nationalised banks  
to meet the credit requirements of the wea-  
ker and hitherto neglected sections of  
the society have also been taken. Further, the  
Draft Fourth Plan has also indicated various  
programmes and policies to raise the living  
standards of the poorer sections of the po-  
pulation.

**Amount presented to Khan Abdul  
Ghaffar Khan**

7616. SHRI MUHAMMAD SHERIFF :  
SHRI P. C. ADICHAN :  
SHEI HIMATSINGKA :

Will the Minister of FINANCE be  
pleased to state :

(a) The approximate amount which was  
given to Khan Abdul Ghaffar Khan at the  
time of his departure ;

(b) The amount likely to be collected  
after his departure and to be sent in the near  
future ; and

(c) Whether out of the donations which  
were collected for Khan Abdul Ghaffar Khan,  
some amount was given to the organisers of  
Insani Biradari ; and

(d) If so, to what extent and for what  
purposes ?

THE MINISTER OF STATE IN THE  
MINISTRY OF FINANCE (SHRI P. C.  
SETHI) : (a) and (b). At the time of his  
departure Khan Abdul Ghaffar Khan was  
given Rs. 30,13,373.62. Subsequently, appro-  
vals were given for further remittances up to  
Rs. 1,66,095.75. Another request seeking  
remittance facility of Rs. 4,00,000 has now  
been received.

(c) and (d). It is understood from the  
Gaffar Khan-Sarhad Gandhi Salgira Samiti  
that the organisation 'Insani Biradari' is yet

to be formed and the question of any donations to it out of the funds collected for Khan Abdul Ghaffar Khan does not arise.

**Setting up of Clinical Test Centres for Cheap Pathological Facilities**

7617. SHRI MUHAMMAD SHERIFE : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) Where Government have considered to have more clinical test centres cheap pathological facilities for poor and middle class people in the country ; and

(b) If so, the details thereof and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING ; AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) Government have no specific proposal under consideration to set up clinical test centres in the country.

(b) Such facilities for pathological examinations already exist in all major hospitals of both Central and State Governments.

**उत्तर प्रदेश के पौड़ी गढ़वाल में परिवार नियोजन केन्द्र**

7619. श्री अर्जुन सिंह भदौरिया : क्या स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास तथा नगरीय विकास मंत्री उत्तर प्रदेश के पौड़ी गढ़वाल में परिवार नियोजन केन्द्र के बारे में 1 दिसम्बर, 1969 के अतारंकित प्रश्न संख्या 2109 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या उपर्युक्त में प्रश्न पूछी गई अपेक्षित जानकारी इस बीच राज्य सरकार द्वारा एकत्र कर ली गई है;

(ख) यदि हाँ, तो उसका व्यौरा क्या है; और

(ग) यदि, नहीं तो इस सम्बन्ध में विलम्ब के क्या कारण हैं ?

स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास तथा नगरीय विकास मंत्रालय में राज्य मंत्री (डा० श्रीमति चन्द्र शेखर) : (क) से (ग). इस प्रश्न का उत्तर सभा को पहले ही 13 अप्रैल 1970 को दिया जा चुका है ।

**चलचित्र कलाकारी की और आयकर की बकाया राशि**

7620. श्री अर्जुन सिंह भदौरिया : क्या वित्त मंत्री 15 दिसम्बर, 1969 के अतारंकित प्रश्न संख्या 3844 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि राजेश खन्ना, बबीता, राजेन्द्र कुमार तथा हेमा मालिनी जैसे चलचित्र कलाकारों की ओर इस समय आयकर की भारी राशि बकाया है;

(ख) यदि हाँ, तो प्रत्येक व्यक्ति की ओर आय-कर की कितनी राशि बकाया है और यह राशि किस तारीख से बकाया है और उसे वसूल करने के लिये अब तक क्या कार्यवाही की गई है या करने का विचार है;

(ग) क्या सरकार ने आय छिपाने के किसी मामले की जांच की है; और

(घ) इन चलचित्र कलाकारों के घरों पर कितने छापे मारे गये और छिपाया हुआ कितना धन बरामद किया गया और इस संबंध में क्या कार्यवाही की जा रही है ?

वित्त मंत्रालय में राज्य मंत्री (श्री प्र. चं. सेठी) : (क) से (घ). सम्भवतः माननीय सदस्य राजेश खन्ना, बबीता, राजेन्द्र कुमार तथा हेमा मालिनी के बारे में सूचना चाहते हैं । आवश्यक सूचना सभा की मेज पर रखे गये विवरण-पत्र